To be published in the Gazette of India Extraordinary (Part-II, Section-3, Sub-Section(ii)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi -110 011

Notification No. // /2015-2020 New Delhi, Dated /s/July, 2021

Subject: Extension in period of modification of IEC till 31.07.2021 and waiver of fees for IEC updation during July, 2021- reg.

In exercise of powers conferred by Section 3 read with Section 5 of the FTD(D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, as amended from time to time, the Central Government hereby revises the provision in para 2.05 (d) as under:

Para No.	Existing Provision	Revised Provision
2.05 (d)	An IEC holder has to ensure that details in its IEC is updated electronically every year, during April-June period. In cases where there are no changes in IEC details same also needs to be confirmed online.	An IEC holder has to ensure that details in its IEC is updated electronically every year, during April-June period. However, for the current year only, this period is extended by another month i.e. till 31st July, 2021.
		In cases where there are no changes in IEC details same also needs to be confirmed online.

- 2. Further, fee to be charged for modification of IEC done during the month of July, 2021 will remain 'Nil'.
- 3. Effect of this Notification: Period of modification of IEC is extended for the year 2021-22 only till 31.07.2021, and no fee shall be charged on modifications carried out in IEC during the period upto 31st July, 2021.

Director General of Foreign Trade &

Ex-officio Additional Secretary to the Government of India

Email: dgft@nic.in